

In recommendation the procurement/ support prices for a particular commodity, the APC takes a comprehensive over-view of the entire structure of the economy of that commodity, including its production and price trends, available data on the cost of production of that crop, prices of competing crops, the need to provide an incentive to the farmer for increasing production and likely effect of the price policy on the rest of the economy, particularly on the cost of living, level of wages and industrial cost structure. The Commission is also now required to take into account the changes in terms of trade between agricultural and non-agricultural sectors.

While fixing the procurement/minimum support prices, the Government keeps in view of the recommendations of the Commission, the views of the State Governments as expressed by Chief Ministers or Ministers of Agriculture/Food and Civil Supplies, etc. and the views of various concerned Ministries of the Central Government.

Parallel Post Office Racket in Delhi

*196. SHRI CHINTAMANI
PANIGRAHI:

SHRI CHHITTUBHAI
GAMIT:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether parallel post offices in Delhi and New Delhi being run by a gang have recently been unearthed; and

(b) if so, the number of persons involved and their *modus operandi*?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI KARTIK ORAON). (a) Yes, Sir.

(b) The entire case is under investigation by the Crime Branch of Delhi Police.

Indoor Stadium near Rajghat, Delhi

*197. SHRI DAULAT RAM SARAN:
SHRI CHHANGUR RAM:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the Delhi Development Authority has started construction of the Indoor Stadium near Rajghat for the Asian Games against the advice of the Indian and foreign technical experts;

(b) if so, the opinion expressed by the technical experts with regard to the construction of the indoor stadium near Rajghat and the considerations which weighed with the Authority to overlook their opinion; and

(c) the estimated expenditure likely to be incurred by the Delhi Development Authority on the project?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA
NARAIN SINGH). (a) The DDA have started the construction of the Indoor Stadium near Rajghat. They have reported that its construction is not against any considered advice of experts in structural engineering.

(b) Does not arise.

(c) The DDA have reported that the estimated cost of the project is Rs. 15.35 crores.

Pollution to Dal Lake

*198. SHRI JANARDHANA POOJ-
ARY: Will the Minister of WORKS
AND HOUSING be pleased to state:

(a) whether the Indian Heritage Society has submitted a memorandum urging the Government to the growing danger of pollution to Dal Lake at Srinagar; and

(b) if so, the steps taken by Government to save Dal Lake from pollution?

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND WORKS AND
HOUSING (SHRI BHISHMA
NARAIN SINGH): (a) Yes, Sir. The
Indian Heritage Society has submitted
to the Prime Minister a memorandum
relating to problems of environment
and effect of pollution on archaeologi-
cal and artistic heritage, *inter alia*,
making a mention of the need for
rejuvenating the Dal Lake in Srinagar.

(b) The Memorandum is under ex-
amination in the Department of
Environment recently created by the
Government.

Starting of Child Welfare Projects

*199. SHRI D. M. PUTTE GOWDA:
SHRI H. N. NANJE GOWDA:

Will the Minister of EDUCATION
AND SOCIAL WELFARE be pleased
to state:

(a) whether it is a fact that a
Working Group on Social Welfare has
recommended starting of additional
child welfare projects;

(b) if so, the details thereof;

(c) whether it is proposed to expand
the integrated child development ser-
vices throughout the country;

(d) if so, the details thereof; and

(e) by what time the above schemes
are likely to be put into practice?

THE MINISTER OF EDUCATION
AND SOCIAL WELFARE (SHRI S. B.
CHAVAN): (a) and (b). Yes, Sir. The
Working Group on Social Welfare
inter-alia recommended starting of
800 additional integrated Child Deve-
lopment Service Projects during the
Sixth Five Year Plan 1980—85.

(c) to (e). The Plan is yet to be
finalised.

Discussions with Nepal for Joint River Projects

*200. SHRI SATISH AGARWAL:
Will the Minister of IRRIGATION be
pleased to state:

(a) whether it is a fact that official
discussions were held between India
and Nepal in the month of August to
find out ways and means for expedit-
ing Joint River Valley Projects and re-
moving bottlenecks;

(b) if so, the names of River Valley
Projects that were discussed at this
meeting; and

(c) the particulars of the program-
mes drawn up for execution for each
of these?

THE MINISTER OF STATE IN THE
MINISTRY OF IRRIGATION (SHRI
Z. R. ANSARI): (a) Yes, Sir.

(b) The discussions covered the
following important hydro-power and
irrigation projects;

(1) Karnali Hydro-Power Project;

(2) Pancheshwar Hydro-Power
Project;

(3) Rapti (Bhalubhang) Multi-
purpose Project; and

(4) Kosi High Dam Project;

(c) It was agreed to hold expedi-
tiously meetings of the Joint Expert-
Committees on the projects at (1) to
(3) above to expedite finalisation of
preparation of project reports. As
regards the Kosi High Dam Project it
was agreed that an updated report
being prepared by the Government of
India may be forwarded to H.M.G.
Nepal, after it is finalised.

Relaxation in Rejection Limit of Broken Rice

*201. SHRI L. S. TUR: Will the
Minister of AGRICULTURE be
pleased to state:

(a) whether Punjab Government
have approached for relaxation in re-